

2. **Increase in FOREX Liquidity:**

- (i) RBIs assurance for continued selling of foreign exchange (US \$) through banks, to augment supply in the domestic foreign exchange market;
- (ii) Ceiling rates on export credit in foreign currency has been raised to LIBOR + 350 basis points subject to the condition that the banks will not levy any other charges, *i.e.*, service charge, management charge, etc. except for recovery towards out of pocket expenses incurred.
- (iii) RBI decided to provide FOREX liquidity to Indian Public and Private Sector Banks upto June 30, 2009, through forex swaps of tenure upto 3 months.

3. **Easing of Credit Terms:**

- (i) The period of pre-shipment and post-shipment Rupee Export Credit enhanced by 90 days each;
- (ii) Time period of export realization for non-status holder exporters increased to 12 months, at par with the Status holders. This facility which was available upto 3.6.09, has been extended for one more year.
- (iii) PSU Banks consequent to measures announced by RBI reduced the margin money on Guarantees for export units;

Spices park in Kerala

422. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Spices Board has a plan to set up a spices park in Idukki district of Kerala; and
- (b) if so, at what stage is this proposal and by when it is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): (a) and (b) The Spices Board is setting up a Spice Park in Puttady, Idukki, which is expected to be operational by the end of this year.

Measures to revive WTO negotiations

423. SHRI VIJAY JAWAHARLAL DARDA:

SHRIMATI SYEDA ANWARA TAIMUR:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether during the G-20 summit held in London in April 2009, developing countries like India persuaded world powers to revive the stalled negotiations of World Trade Organization on terms favouring third world developing countries;

(b) if so, what was the result thereof; and

(c) what are the details of other measures adopted to build up international opinion to revive the WTO negotiations?